les, which have no meaning. Sir, we make charges against the Government; we believe them to be true aad we should continue to make these charges. If you call them allegations, you may say so, but let the Congress answer them. Similarly, we had been accused of so many things in the course of these fifteen years and I do not know which accusation we have not got, but normally, if you ask me, we have become a bit too thick-skinned, and we can take it. And, Sir, sometimes I feel, the more the Congress accuses me, the greater my prestige goes up ' the country. Therefore, Sir, 1 th- ., all these matters need not be dragged into the Privileges Committee. Dr. Lohia is a great national leader and, therefore, his prestige cannot be sullied by this kind of frivolous utterances by some Congress leader on the way out, or a Congress Member. But then, we can give them back. Therefore, I would like to tell my hon. friend, Mr. Raj-narain, that he should not feel so brittle about it. Dr. Lohia is a mighty man, and mightier because he has got such colleagues as Mr. Rajnarain. Therefore, I think, let us not do it, go into this thing, now he said it; we can give them back, all of us together. This is my view. Sir, the only thing I would like to submit, Sir, Do not make appeal to us; it is very embarrassing. We are here to make serious charges and allegations, when the public interests demand it, against • anybody here, wi hin the four corners of the law, and this parliamentary procedural law should not, in any manner, be affected. 1 concede that, light to them also. Let them make similar charges if they believe them to be true, and we should have the right to reply that way. Therefore, the matter should end this way, Sir.

MR. CHAIRMAN: Next item. Calling Attention to Matter of Urgent Public Importance.

श्री राजनारायण : श्रीमन् .

MR, CHAIRMAN: No more please.

श्री राजनारायण : श्रीमन्, जरा सुनिये। मैं भूपेश गुप्त जी ने जो कुछ कहा है उसकी हिमायत और उनकी भावना की कद्र करता हूं। मैं केवल आपसे इतना जानना चाहता हूं कि अगर एक आदमी इस सदन में जा र-बूझकर मैलिशस ढंग से किसी असत्य को बार-बार कहता है डेफिनिट चार्ज लगा कर के, तो उसकी कोई रेमिडी यह सदन करेगा। कांग्रेस पार्टी का कोई, चाहे वे श्री शीलभद्र याजी हों, या और कोई बड़े से बड़ा नेता जो उनके मत का हो, उससे मैं कहना चाहता हूं कि जरा सदन के बाहर इस वाक्य को दोहराये, अगर उसकी इतनी हिम्मत है। जैसा कि हमको चागला साहब ने कहा था, इन्दिरा नेहरू गांधी के बारे में मैंने लगातार दोहराया और पब्लिक मीटिंगों में दोहराया। मैं कहना चाहता हूं कि यह बात सही है कि कांग्रेस पार्टी में किसी की इतनी हिम्मत नहीं कि वह डाक्टर लोहिया के बारे में इस बात को सदन के बाहर कहने की हिम्मत रखता हो। मैं जानता हूं कि सदन के बाहर इस वाक्य को दोहराने की किसी में हिम्मत नहीं है, इसलिये सदन के पास कोई रेमिडी है या नहीं, मैं भूपेश-गुप्त जी से अदब के साथ यह जानना चाहता हूं आपके द्वारा। इसकी कोई रेमिडी सदन के पास होनी चाहिये। यों मैं जानता हूं कि शील भद्र याजी के कुछ कहने से डा० लोहिया की महिमा, गरिमा या और व्यक्तित्व पर कोई आंच नहीं आने वाली है।

MR. CHAIRMAN: Let us wait and see. Next item.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED CONCENTRATION OP PAKISTANI TROOPS ON RAJASTHAN BORDER ANB OTHER WARLIKE ACTIVITIES BY PAKISTAN

SHRI V. M. CHORDIA (Madhva Pradesh): Sir, I beg to call the Mention of the Minister of Defence to the reported concentration ot Pakis-

[Shri V. M. Chordia.]

teni troops on the Rajasthan border and other warlike activities by Pakistan, and the situation arising therefrom.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI B. R. BHAGAT): Mr. Chairman, Sii, Government have information about the location of Pakistani Armed Forces and other military activities in West Pakistan across the Rajasthan border. No unusual concentration or military activities have taken place in this area recently which may cause us concern. I would like to assure the House that, whatever the situation, no efforts will be spared to ensure the security and territorial integrity of the country.

श्री विमलकुमार मन्नालालजी चोरड़िया : क्या श्रीमान को यह ज्ञात है कि हाल ही में समाचार पत्रों में इस बात के समाचार आये थे कि वे हमारी सीमाओं में प्रवेश करते जा रहे हैं, हमारे यहां के लोगों को पकड़ ले गये और सम्पत्ति को नष्ट-भ्रष्ट किया ? इन सारे समाचारों से क्या अन्दाजा लगाया जा रहा है ?

श्री बी० आर० भगत : जवाब में मैंने साफ बता दिया जो हालत है । हमेशा हम निगरानी रखते हैं, सैनिकों को तैनात रखते हैं, कोई बात होती है तो उसका मुकाबला करते हैं ।

श्री विमलकुमार मन्नालालजी चोरड़िया : इसमें आपने बताया कि हाल में कोई विशेष घटना नहीं हुई है, पुराना जो जमाव था वही है, ताशकन्द समझौते के बाद यह जमाव हुआ है । सम्भवतः शासन के इन्टेलीजेंस डिपार्टमेंट ने जल्दी से यह सूचना दे दी होगी जिसकी वजह से आपको यह लगता है कि पुराना जमाव है जब कि हम लोगों को लगता है कि ताजा जमाव है । ऐसी स्थिति में यह जमावों—चाहे हमारी दृष्टि से वह नया है और आपकी दृष्टि से पुराना है—जो ताशकन्द समझौते के बाद हुआ है तो क्या यह प्रयास किया गया कि जो ताशकन्द समझौते के माध्यम बने थे उनका ध्यान इसकी ओर आकर्षित किया जाय; अगर ध्यान आकर्षित किया गया तो उसका क्या परिणाम रहा ?

श्री बी० आर० भगत : जैसा मैंने कहा, अभी ऐसी कोई स्थिति हुई नहीं है कि उस पर उनका ध्यान आकर्षित किया जाय । अगर कोई बात होती है तो प्रोटेस्ट नोट भेजते हैं । अगर माननीय सदस्य कोई बात बतायें तो उसके बारे में कहा जाय ।

श्री विमलकुमार मन्नालालजी चोरड़िया : बाड़मेर की सीमा पर, राजस्थान के बार्डर पर उनके सैनिकों का जमाव होता जा रहा है, वहां पर कन्सेन्ट्रेशन करते जा रहे हैं । आप कहते हैं कि पहले से है, लेकिन फिर भी कन्सेन्ट्रेशन है । ऐसी स्थिति में जब कन्सेन्ट्रेशन हुआ है तो जो ताशकन्द समझौते के माध्यम थे उनका ध्यान इसकी ओर आकर्षित किया या नहीं; अगर किया तो उसका क्या परिणाम हुआ ?

श्री बी० आर० भगत : इस मामले में उनका ध्यान अभी आकर्षित नहीं किया गया ।

श्री राजनारायण (उत्तर प्रदेश) : क्या सरकार को इस बात की जानकारी है कि राजस्थान की विधान सभा में जब यह प्रश्न आया तो राजस्थान के गृह-मंत्री ने यह कहा कि जो कुछ भी गड़बड़ी पाकिस्तान की ओर से की जा रही है वह केन्द्र का विषय है, इसलिये मैं यहां पर कुछ नहीं कह सकता, केन्द्र से इसकी जानकारी करनी चाहिये । जब यह मसला विधान सभा में उठ गया था और तमाम समाचार-पत्रों में प्रकाशित हुआ तो केन्द्र ने अब तक उस पर उचित ध्यान देकर सारी मालूमात क्यों नहीं की ? मुझे विश्वास है कि अगर केन्द्र ने मालूमात की होती तो यह बात रोशनी में आई होती कि ताशकन्द समझौते के बाद

करीब 4,000 स्क्वायर माइल्स आफ राजस्थान टेरीटरी पर पाकिस्तान ने कब्जा कर लिया जिसको कि राजस्थान की विधान-सभा में सम्मानित सदस्यों ने कहा है। मैं जानना चाहता हूं कि इसके बाद सरकार इस बात से कैसे इनकार करती है कि टैंकों और दूसरे हथियारों को लेकर बाड़मेर डिस्ट्रिक्ट बोर्डर को पाकिस्तान सेना ने, राजस्थान सीमा के अन्तर्गत, पार किया। इस सम्बन्ध में राजस्थान की विधान सभा में प्रश्न उठाया गया। जब बार-बार ताशकन्द समझौते के बावजूद पाकिस्तान के द्वारा ताशकन्द समझौते की भावना और उसकी पवित्रता को तोड़ा जा रहा है तो मैं जानना चाहता हूं कि सरकार ने अभी कोई कार्यवाही क्यों नहीं की और राजस्थान की विधान सभा में जो कार्यवाही हुई उसकी तरफ सरकार का ध्यान क्यों नहीं गया ?

श्री बी० आर० भगत : राजस्थान विधान सभा में जो कार्यवाही हुई उसकी खबर है। इन बातों पर विचार किया जाता है। वैसे भी दूसरे मामलों में और हमारी सीमाओं पर दुश्मन की क्या गतिविधि है उसके सम्बन्ध में हर मिनट, हर क्षण हमारा कर्तव्य है कि हम तैयार रहें; कहीं कोई बात हुई राजस्थान की ऐसेम्बली में उसी पर हम निर्भर नहीं करते।

जहां तक यह बात है कि 4,000 मील कब्जे में आ गया वह बात सही नहीं है। यह बात भी कि सीज-फायर के बाद कुछ पाकिस्तानी राजस्थान के इस इलाके में आ गये थे, बाद में उनको वापस भेजा गया। जहां तक हमारी सूचना है, राजस्थान सीमा पर पाकिस्तान के द्वारा कोई एनक्रोचमेंट नहीं हुआ है। जहां तक ताशकन्द समझौते का सम्बन्ध है वह बात सही है। पाकिस्तान की ओर से उस पर अमल किये जाने के लक्षण दिखाई नहीं पड़ते। बार-बार रक्षा मंत्री और हमारी सरकार ने इस सम्बन्ध में हमारी नीति की घोषणा की है।

श्री राजनारायण : श्रीमन्, मैं आपके द्वारा सरकार का ध्यान आकर्षित करूंगा कि जरा सफाई के साथ उत्तर दिया करे। अगर इस तरह से सरकार इवेसिव उत्तर देना शुरू करेगी तो मैं चेयर से संरक्षण चाहूंगा ताकि जो लोग समझबूझ कर सवाल पूछते हैं उनको समुचित उत्तर मिले और देश का कल्याण हो।

बिल्कुल स्पष्ट तरीके से कहा गया है :—

"Mr. Bhairon Singh said that Pakistani forces equipped with tanks were concentrating across tie Barmer district border."

दूसरी बात :—

"Mr. Bhairon Singh said that Indian air apace had been violate* 33 times by Pakistani planes on tat Rajasthan border."

यह डेफिनिट चार्ज लगाया गया है राजस्थान की विधान सभा में। क्या इसको भी माननीय मंत्री जी मानने से इन्कार करते हैं ? फिर तीसरा हमारा सवाल है :—

"During the last Indo-Pakistgiii war the Chief Minister, Mr. Sukh-adia. declared that not an inch of Rajasthan territory would be allowed to be occupied by Pakistan, yet about 4,000 square miles of Rajasthan territory was occupied 1»f Pakistan."

मैं निश्चित रूप से जानना चाहता हूं कि क्या इन एलीगेशन्स की जानकारी की गई कि राजस्थान की विधान सभा में . . .

दिवान चमन लाल (पंजाब) : यह किसने कहा ?

श्री राजनारायण : यह राजस्थान विधान सभा के सम्मानित सदस्य श्री भैरों सिंह ने कहा और उसके बारे में वर मंत्री ने जवाब दिया है कि चूंकि यह केन्द्र का विषय

[श्री राजनारायण]

है, हम होम मिनिस्टर के पास सारी बातों को भेज दे रहे हैं। मैं जानना चाहता हूं कि राजस्थान की विधान सभा में जो इस प्रकार के चार्जेज लगाए गए इन तीनों बातों के बारे में, ये चार्जेज सही हैं या गलत हैं ?

श्री बी० आर० भगत : जहां तक जमीन का सवाल है, अभी तक राजस्थान में पाकिस्तान हमारी जमीन पर कहीं नहीं है। यह इवेसिव नहीं है, साफ बात है।

जहां तक एयर वाइलेशन का सवाल है, उन्होंने एक जिक्र किया है एक जनवरी के बाद। 6 जनवरी को एक बार पाकिस्तानी हवाई जहाज के द्वारा हमारी सीमा का उल्लघन किया गया। हमने इसके बारे में प्रोटेस्ट-नोट दिया। बहुत सारे सवाल पूछे हैं। तीसरा सवाल क्या था ?

MR. CHAIRMAN: No, no. Now Mr. Mathur.

सवाल था

SHRI HARISH CHANDRA MATHUR (Rajasthan): Sir, I think the hon. Minister since he is new to his job, will be able to ariswer the question better if he has an understanding oi the background. In the last Pakistani conflict there was incessant bombing of Jodhpur. As many as 202 bombs were dropped on Jodhpur. Jodhpur was left defenceless and our forces from Banner had to march into Pakistan without any air cover. Also our forces had suffered a serious setback because there was no drinking water available and we had not provided any road transport. Also roads were lacking. It is in this context that the question arises. A clear and categorical statement was made by the Home Minister on the floor of the House that there have been any number of violations during the past one month, as m*B3' as five of six per week almost. Thi hon. Minister has got to say whether, it is not a fact that we have failed to provide road facilities even today. And the provision for roads has als» been cut down for this year in spite of this tension from Rs. 8 crores te Rs. 4 crores and the men and materials are lying ""•'«» on the Rajasthan front. There have been no drinking water facilities even today in spite of the great potential for tubewells there and Rajasthan feels neglected in this matter. Though there is neither panic, nor fear, nor complaint, yet in view of the past background which I have given, if the planei come from that side if the road transport is at a standstill, if the provision? which were promised are not forthcoming, how do you feel that you will be able to inspire confidence in the people at the border?

SHRI B. R, BHAGAT: So far as the provision for road transport is concerned, I will have to check up these figures because the development cf road communications in this area has been given the topmost priority.

SHRI HARISH CHANDRA MATHUR: I specifically said that the provision has been cut from Rs. * to Rs. 4 crores.

SHRI B. R. BHAGAT: i will require notice for this; I have to check up.

(Interruptions)

MR. CHAIRMAN: Let him answer. You should allow him to answer. Is it just for you to interrupt the Minister when he has not finished his reply?

SHRI B. R, BHAGAT: As far as violations are concerned, we have been giving from time to time .he specific number of violations. We said that there had been one violation since January 1st. Before that there have been violations but in every case we have protested and taken the course which is admissible to us in

this matter. About taking steps to meet the situation, about the development of communications in the area and provision of other facilities a very critical review was made of the lessons to be learnt from the last Indo-Pakistan war and all the shortcomings in the matter of air cover, aircraft facilities etc. have been gone into and steps have been taken to keep our defence arrangements in top form. So far as the specific thing is concerned, I shall check it up because this question of road communication in this area has been given the topmost priority.

SHRI HARISH CHANDRA MATHUR: From Rs. 8 crores it has come down to Rs. 4 crores this year.

SHRI B. R. BHAGAT: Probably they may feel that Rs. 4 crores may be adequate for the present. I am not saying anything now but I will find out.

SHRI M. GOVINDA REDDY: In the past our intelligence system has failed to apprise us of the incursions of Pakistan. Just to give one instance, evejn when ajrmed Pakistani soldiers were found a few miles from Srinagar, the Government had no intelligence. This allegation has also been made during the discussion in the Rajasthan Assembly, I want to know if the hon. Minister can assure this House that our intelligence system is now quite alert.

SHRI B. R. BHAGAT; We make every effort to keep it alert. We learn from our mistakes.

SHRI A. M. TARIQ (Jammu and Kashmir): I would like to know from (he hon. Minister whether he is aware of this fact that for the last two months Pakistan is building up its might in the Rajasthan sector and in the Kashmir sector. They have brovight more armies, more tanks, and over since Mr. Pirzada has come back irom China he has been giving such statements from which we can understand that Pakistan is trying to attack India again. Is the Government aware of thi3 and if so what action is the Government of India taking to defend ourselves against the Pakistani armies In these two sectors?

SHRI B7R. BHAGAT: We are quite aware of this situation and we hav shared this information with this hon. House that Pakistan is trying to step up its armed might, its armed forces, its air force and also the navy, and it has got assisTance from China ?n«i some other countries. We have taken all these into consideration in drawing up our defence plan to meet the situation.

SHRI D. THENGARI (Utiar Pradesh): The hon. Minister said that topmost priority has been given to this problem of the Rajasthan border area. That is all right but we would like to know as a -onse-quence of giving the topmost priority to this question what concrete steps have been taken, how much more money has been spent to tackle the water scarcity problem and other problems in this area?

SHRI B. R. BHAGAT: As I said, I will require notice t_0 give all these details.

DR. ANUP SINGH (Punjab)-Presuming that the figures given by the hon. Mr. Mathur are correct, that the allocation has been cut down from Rs. 8 crores to Rs. 4 crores, how does the Minister justify the fact that they are giving top priority to the development of facilities i_n this area? The allocation has been cut down from Rs. 8 crores to Rs. 4 crores and we are called upon to accept the logic that this is giving top priority to the matter,

SHRI B. R. BHAGAT: I said I will check up these figures. I Jo not know; I am not aware of this.

SHRI D. L. SEN GUPTA (West Bengal): The question here is to call the attention of the Minister of Defence to the reported concentration of Pakistani troops on the RajasHwn

[Shri D. L. Sen Gupta.]

border and other warlike activities by Pakistan. Unfortunately, 'other warlike activities by Pakistan' have not been referred to by the Minister. May I know from him—Mr. Tariq spoke of Kashmir and we are talking here about Rajasthan—whether the Minister in charge of the Defence Department has any information of any warlike activities by Pakistan besides what has been stated by hon. Members, and if so what are those places and which are those borders where such activities are going on; and secondly if there are any sucn warlike activities what steps has our Government taken? If there is no sueh warlike activity then what steps is this Government taking to remove this tension?

SHRI B. R. BHAGAT: The reference here is to warlike activities on the Rajasthan border and not generally to the entire border with Pakistan. That is very clear.

श्री गोडे मुराहरि (उत्तर प्रदेश) : मैं यह जानना चाहता हूं कि राजस्थान असेम्बली में जब यह कहा गया था कि चार हजार वर्ग मील राजस्थान का पाकिस्तान ने हस्तगत किया है तो वहां के गृहमंत्री ने उसको डिनाई नहीं किया, उन्होंने यह नहीं कहा कि यह असत्य है, उन्होंने सिर्फ यह कहा:—

"The border security is the responsibility of the Union Government but he would make 1 statement on the issue on June 5th."

यानी आज वह एक स्टेटमेंट राजस्थान असेम्बली में करने वाले हैं, तो इस से तो यह साफ होता है कि जहां तक यह आरोप है कि चार हजार वर्ग मील पाकिस्तान के हाथ में है उसके बारे में कुछ घपला है और शायद उन्होंने यह सोचा होगा कि केन्द्र के गृहमंत्री से या डिफेन्स मिनिस्टर से पहले पता लगा लें कि इस बात को अभी कहना है या नहीं। उसके बाद 5 जून को वह अपना स्टेटमेंट करें। तो मैं यह जानना चाहूंगा कि इसमें क्या तथ्य है और क्या इसमें कोई ऐसी बात है कि हमारी सरकार की जानकारी के बिना ही कुछ जमीन पाकिस्तान ने अपने हस्तगत कर लिया है और अगर ऐसी चीज हुई है तो सरकार को साफ कह देना चाहिये क्योंकि यह चीज तो रुकने वाली नहीं है, राजस्थान असेम्बली में कोई स्टेटमेंट होगा और यह आपके स्टेटमेंट से फर्क होगा तो आप दोषी पाये जायेंगे, इसलिये मैं चाहूंगा कि आप इस पर सोच समझ कर जवाब दें।

श्री बी० आर० भगत : जैसा मैंने कहा, जो खबर अभी हमारे पास है उससे कोई हमारी जमीन उनके कब्जे में राजस्थान बार्डर में नहीं है।

MR. CHAIRMAN: No; papers to be laid on the Table.

श्री राजनारायण : श्रीमन् सवाल यह है कि क्या केन्द्र ने राज्य सरकार को अपनी तरफ से लिख कर कुछ भेजा है।

MR. CHAIRMAN: I will not allow any more discussion.

श्री राजनारायण : यह तो डिसआर्डरली है।

PAPERS LAID ON THE' TABLE

ANNUAL ACCOUNTS (1965-66) OF IM BOMBAY PORT TRUST AND RBLAT PAPBR

THE DEPUTY MINISTER IN THI MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DAR-SHAN): Sir, I beg to lay on th* Table th$_e$ Annual Accounts of the Bombay Port Trust for the year 1965-66 and the Audit Report thereon. [Placed in Library. *See* Fo. LT-531/67].